SAI centres in Maharashtra

2070. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) how many Sports Authority of India (SAI) centres are functioning in the State of Maharashtra and how much money has been sanctioned to these SAI centres by the Central Government;
- (b) whether there is any dispute between the State Government of Maharashtra and SAI about the development of facilities in Borivali;
 - (c) if so, the details thereof; and
- (d) how much land has been given to Borivali centre by the State and how much land has been encroached upon and action taken to vacate the land?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) There is 1 (one) Regional Centre, 2 (two) SAI Training Centres (STCs), 15 (fifteen) Akharas, 7 (seven) Extension Centres and 2 (two) National Sports Talent Contest Scheme (NSTC) Centres functioning under Sports Authority of India (SAI) in the State of Maharashtra. An amount of ₹ 16,64,10,000/- has been sanctioned to above mentioned SAI Centres for the financial year 2015-16.

- (b) and (c) SAI does not have any Centre at Borivali. However, there is no dispute between State Government of Maharashtra and SAI about the development of facilities in Kandivali.
- (d) As per record 37 acres of land was given to SAI Kandivali for the use of Sports activities and physically 37 acres of land is available.

Funds provided to Tamil Nadu under PYKKA, RGKA and USIS

- 2071. SHRI TIRUCHI SIVA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) the details of the funds provided by the Central Government to the State of Tamil Nadu under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) and the Rajiv Gandhi Khel Abhiyan (RGKA) over the past three years;
- (b) the list of competitions organised exclusively for girls under the RGKA scheme in the State; and
- (c) the details regarding the funds released to the State under the Urban Sports Infrastructure Scheme (USIS) over the past three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) During the last three years, the Ministry of Youth Affairs and Sports had provided funds to the State of Tamil Nadu to the tune of ₹ 15.47 crore during 2013-14 for development of playfields and conduct of annual sports competitions under Panchayat Yuva Krida aur Khel Abhiyan (PYKKA). No funds were released to the State of Tamil Nadu under Rajiv Gandhi Khel Abhiyan (RGKA) during 2014-15. However, during 2015-16, an amount of ₹ 0.75 crore was released for construction of indoor halls and conduct of National level Rural Sports competitions under RGKA.

- (b) Details of Women Sports Competitions organized in the State of Tamil Nadu under the RGKA Scheme, which became operational during 2014-15, are given in the Statement-I (See below).
- (c) During the last three years, the Ministry of Youth Affairs and Sports had provided funds to the tune of ₹ 2.40 crore during 2014-15 and ₹ 6.30 crore during 2015-16 to the State of Tamil Nadu under Urban Sports Infrastructure Scheme (USIS) details of which are given in the Statement-II.

Statement-I

Details of Women Sports Competitions organized under the RGKA Scheme in the State of Tamil Nadu

RGKA Women Sports Competitions 2014-15

| Block Level | Athletics, Kabaddi, Volleyball, Basketball and Swimming | | | |
|--|---|--|--|--|
| District level | Athletics, Badminton, Basketball, Gymnastics, Handball, Hockey, Kabaddi, Kho-Kho, Lawn Tennis, Table Tennis, Swimming and Volleyball | | | |
| State Level | Athletics, Badminton, Basketball, Gymnastics, Handball, Hockey, Kabaddi, Kho-Kho, Lawn Tennis, Table Tennis, Swimming and Volleyball — only selection trials have been conducted at State Level | | | |
| RGKA Women Sports Competitions 2015-16 | | | | |
| District level | Athletics, Badminton, Basketball, Gymnastics, Handball, Hockey, Kabaddi, Kho-Kho, Lawn Tennis, Table Tennis, Swimming and Volleyball — only selection trials conducted at District Level | | | |
| State Level | | | | |

Statement-II

Details of funds released to the State of Tamil Nadu during the last three year under USIS

(₹ in crore)

| S1. | Project | Grant Approved | Grant Released |
|-----|--|----------------------|----------------------|
| No. | | (Date) | (Date) |
| 1. | 2014-15 | | |
| 1. | Construction of Multi-purpose Indoor Hall at Vaduvur Higher Secondary School, Thiruvarur District. (2nd Installment of the project sanctioned on 3rd January, 2013) | - | 2.40 (21.08.2014) |
| | 2015-16 | | |
| 1. | Laying of six lane synthetic athletic track in Udhagamandalam, Tamil Nadu. | 5.00 (13.08.2015) | 3.00 (13.08.2015) |
| 2. | Construction of a Multi-purpose Indoor Hall at Vaduvur Higher Secondary School, Thiruvarur District, Tamil Nadu (Balance Installment for the project sanctioned on 26.08.2015) | - | 1.80 (26.08.2015) |
| 3. | Laying of Synthetic athletic track at Tiruvannamlai, Tamil Nadu | 6.00 (01.03.2016) | 1.50 (01.03.2016 |

Note: No funds were released to Tamil Nadu during the year 2013-14 under USIS.

Submission of report by Justice Lodha Committee

2072. SHRI MAJEED MENON: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Justice Lodha Committee appointed by the Supreme Court to examine the functioning of Board of Control for Cricket in India (BCCI) has submitted its report to Government;
 - (b) if so, what are the recommendations;
- (c) whether keeping politicians, officials out of BCCI and legalizing betting are some of the major recommendations amongst others submitted by the panel; and
 - (d) if so, the details thereof?